

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/733/2012**

Jabalpur, this Thursday, the 24<sup>th</sup> day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Subhash Sharma, aged about 28 years, S/o Shri Ram Kumar Sharma, R/o Akhad Ghat Kile Ke Pas, Post Uparhati, District Rewa, M.P. 486001  
-Applicant

**(Applicant is present in person)**

**V e r s u s**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi 110001.
2. Ordnance Factory Board, Ayudh Bhawan, 10-A, Shaheed Khudiram Bose Road, Kolkata – 700001. Through its Director General.
3. Ordnance Factory, Katni through its General Manager, District Katni (M.P) 483501  
- Respondents

**(By Advocate – Shri N.K. Mishra)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The applicant seeks to withdraw this Original Application.

Accordingly, the O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-